

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE C.S.DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942

B.A. No.2280 OF 2020

O.R. NO. 1/2020 OF OMMALA FOREST STATION

PETITIONER/ACCUSED NO.1:

JINO JOSE, AGED 24 YEARS,  
S/O.JOSE, KUZHIMAKKAL VEEDU, KUNDAPPARA,  
PARIYARAM P.O., KANNUR, PIN-670 502.

BY ADV. SRI.ELDHO ALIAS

RESPONDENT/COMPLAINANT:

STATE OF KERALA  
REPRESENTED BY THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM-682 031.

SRI.AMJAD ALI, PUBLIC PROSECUTOR

THIS BAIL APPLICATION HAVING FINALLY HEARD ON 24.04.2020,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

B.A. No. 2280 / 2020

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**ORDER**

The learned counsel for the petitioner seeks permission to withdraw the Bail Application. Permission is granted. Hence this Bail Application is dismissed as withdrawn.

**C.S.DIAS  
JUDGE**

MMG/24.4.2020